

(b) if so, whether the same system exists in Jammu and Kashmir States; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM : (SHRI NAWAL KISHORE SHARMA) : (a) and (b) : Yes, Sir

(c) Does not arise.

#### Losses Incurred by I.D.P.L.

483. SHRI Y.S. MAHAJAN : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the IDPL has as on March 31, 1984 suffered cumulative loss of over Rs. 117 crores and its performance in December, 1984 showed a finished goods inventory of about Rs. 20 crores and outstanding of Rs. 50 crores;

(b) whether the company had failed to manufacture crucial anti-tubercular drugs and other drugs which were required to be produced under the National Health Programme and the capacity utilisation in the case of other drugs has also been very low;

(c) whether the production of essential drugs by the Rishikesh plant has been low due to equipment breakdown and faulty raw material procurement planning; and

(d) the steps Government have taken or propose to take for optimum utilisation of drug manufacturing capacity, especially the anti T.B. and other drugs which form part of the National Health Programme by the various units of IDPL?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) The cumulative loss of IDPL as on 31.3.84 was Rs 117.16 crores. The inventory and outstanding of the Company as on 31.12.1984 were about Rs. 28.81 and Rs. 28.03 crores respectively.

(b) and (d) : IDPL has supplied most of the orders from the Ministry of Health for anti T.B. drugs. The remaining supplies would be completed shortly.

Capacity utilisation varies from plant to plant and depends on market demand, production and cost considerations. IDPL is taking steps to improve capacity utilisation.

(c) IDPL has reported that it is not so.

#### Progress Re : Setting-up of a Petro-Chemicals Company at Haldia

484. SHRI SATYAGOPAL MISRA : Will the Minister of PETROLEUM be pleased to state :

(a) The present position of the proposal of setting up of a Petro-chemical complex at Haldia, West Bengal;

(b) the details of the progress of the project so far; and

(c) the role of the Union Government in this project?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) and (b) : Government of India have already issued a letter of intent to the West Bengal Industrial Development Corporation (WBIDC) to set up a petro-chemicals complex in Haldia. WBIDC is reported to have spent about Rs. 5 crores for acquisition of land and its development, and for construction of level crossing and link roads etc.

#### Holding of Elections in Punjab and Assam

485. SHRI AMAR ROYPRADHAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government are considering to hold elections in the State of Punjab and Assam;